

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2015

Dated: 19th January 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Gautam Ferro Alloys **Appellant(s)**
Versus
Jharkhand Bijli Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Devashish Bharuka
Mr. Ravi Bharuka

Counsel for the Respondent (s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-1 to 4

Mr. Farrukh Rasheed for R-5

O R D E R

Mr. Devashish Bharuka, Learned Counsel for the Appellant has completed his arguments. Mr. Himanshu Shekhar, Learned Counsel for Respondent No. 1 to 4/Distribution Licensee and Mr. Farrukh Rasheed for Respondent No. 5/State Commission have also been heard. They have completed their arguments. Mr. Devashish Bharuka has also been heard in rejoinder submission.

The Judgment is reserved.

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member